Annexure-7 RAMAKRISHNA HOUSING PRIVATE LIMITED CIRP COMMENCED ON OCTOBER 28, 2022; LIST OF CREDITORS AS ON JANUARY 02, 2024;

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(Amount in₹) Details of claimant Details of claim received Details of claim admitted Amount of any mutual dues, th at may be setoff Amount of claim not admitted Amount of contingent claim Amount of claim under verification Remarks, if any % of voting shar e in CoC, if any Š. Amount of claim admitted Whether related party? Amount claimed Nature of claim Date of receipt Govern ment \mathbf{z} 16-11-2022 1 ESIC RO, 11,30,177 11,30,177 ESI Dues NIL Central Gunadala Government 41,65,583 Income Tax and Interest 16-11-2022 41,65,583 2 Income Tax Central NIL Claims have been Government provisionally admitted based on the documents provided by the respective claimants. Due to noncooperation of suspended directors and Corporate defaulter, the claims yet not verified with the books of accounts of the Corporate 3 EPF Organisation Central Government 11-02-2023 92,49,704 92,49,704 EPF dues, NIL Defaulter. interest and damages

1,45,45,464.00 - - - -